

**Speeding Up of Mail/Express Trains  
in Northern Zone**

3484. PROF. NARAIN CHAND PARASHAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether any Mail/Express trains have been speeded up in the Northern Zone during the past three years ;

(b) if so, the details thereof ;

	BG	MG	NG	Total
May 1982 Time Table	2	—	1	3
October 1982 Time Table	7	—	—	7
April 83 Time Table	12	2	—	14
w.e.f. 1.9.83	2	—	—	2
November' 83 Time Table	3	3	1	7
April 84 Time Table	—	4	—	4
October 84 Time Table	22	—	1	23
w.e.f. 12 2,1985	3	—	—	3
<b>Total :</b>	<b>51</b>	<b>9</b>	<b>3</b>	<b>63</b>

(c) Yes, Sir.

(d) Speeding up is generally possible by dieselisation. Due to acute shortage of diesel locomotive these proposals will have to wait till such time diesel locomotives become available.

Alternatively, by withdrawing existing stoppages, trains can be speeded up. This is not desirable as it would be resented by the existing users.

No time limit can be given in this regard.

**Encroachment on land acquired for  
National Highway No. 5**

3485. SHRI V. SOBHANADREESWARA RAO : Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether a representation was received by the Director General, Road Deve-

(c) whether any requests for speeding up of some such trains are still pending with the Railway Administration ; and

(d) if so, the reasons for delay in speeding up of these trains and the likely date by which they would be speeded up ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) Yes, Sir.

(b) A total of 63 trains were speeded up during the last three years, details of which is as under :

lopment wherein the fact, that ACO-07 cents in S.S. No. 128 of Patamata which was acquired for National Highway No 5 is being misused and unauthorised constructions are coming up was brought to the notice of Director General;

(b) if so, the action taken thereon;

(c) whether the land originally acquired for National Highway Road purpose can be given away to private parties without the consent of Government;

(d) the number of such encroachments on National Highways in Krishna District which were brought to the notice of the Government; and

(e) what action Government has taken or propose to take such cases ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) Yes, Sir.

An undated representation has been received in the Ministry on 12th April, 1985.

(b) The revenue authorities have been addressed by the State Chief Engineer to arrange eviction of the encroachments.

(c) No, Sir.

(d) and (e) There are a number of encroachments on the National Highways in Krishna District. The matter is being pursued with the revenue Development by the State Chief Engineer to arrange the eviction of all such encroachments.

**Maintenance of National Highway No. 5 between Bhubaneswar and Ichhapur**

3486. SHRI SOMNATH RATH : Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the National Highway No. 5 from Bhubaneswar (Orissa) to Ichhapur (Andhra Pradesh) is not properly maintained;

(b) if so, the reasons therefor;

(c) the steps proposed to be taken to improve the portion of National Highway during 1985-86; and

(d) the amount proposed to be spent for the proper maintenance of that National Highway during 1985-86 ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z R ANSARI) : (a) and (b) No, Sir. This Section of the National Highway No. 5 has been maintained in a traffic worthy condition.

(c) and (d) A sum of Rs. 169.00 lakhs is earmarked for improvement works to be sanctioned during 1985-86, besides the allocation for routine maintenance.

**Rail Line from Bellampally/Ramagundam Kagaznagar to Mangur**

3487. SHRI C. JANGA REDDY : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal with the Railway Board to lay Rail line from Bellampally or Ramagundam or Kagaznagar or Maanchenali to Mangur to connect the coal belt/industrial belt via Parkal Mulu, Bhopalpally, Etunagaram in Andhra Pradesh;

(b) if so, what is the stage of implementation of the project; and

(c) if not, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) No, Sir.

(b) and (c) Do not arise.

**Number of Trains Cancelled on Northeast Frontier Railway**

3488. SHRI PIYUS TIRAKY : Will the Minister of RAILWAYS be pleased to state:

(a) whether a number of trains has been cancelled on Northeast Frontier Railway after the shifting of Melda Station to Eastern Railway;

(b) if so, the number of trains cancelled and the reasons therefor; and

(c) the details of the existing trains ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) No, Sir.

(b) Does not arise.

(c) A statement is attached.

**Statement**

- (i) 77/78 Passenger between Bhagalpur Barharwa and Katihar.
- (ii) 347/348 Passenger between Howrah and Katihar.
- (iii) 59/60 Kamrup Express between Howrah and New Bongaigoan.
- (iv) 57/58 Kanchanjunga Express between Howrah and New Jalpaiguri.